

Annexure-7

Name of the corporate debtor:	Infotech HAL Limited
Date of commencement of CIRP:	22 nd August 2025
List of creditors as on:	27th October 2025

List of operational creditors (Government dues)

(Amount in INR)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	ASSISTANT COMMISSIONER OF CENTRAL TAX SOUTH DIVISION -08, BENGALURU SOUTH COMMISSIONERATE	Central Government	08-09-2025	74,18,868	74,18,868	Duty and Penalty	No	69.21	NA	NA	NA	NA	NA
2	EMPLOYEES' STATE INSURANCE CORPORATION SUB REGIONAL OFFICE, BOMMASANDRA	Central /State Government	23-09-2025	2,03,521	4,956	Interest	No	0.05	NA	NA	1,98,565	NA	Admitted to the extent interest on contribution
3	Employees' Provident Fund Organisation Regional Office, Bengaluru (Electronic City), Ministry of Labour & Employment Government of India.	Central /State Government	15-10-2025	22,86,515	5,59,673	Dues and Damages	No	5.22	NA	NA	17,26,842	NA	Admitted to the extent of records available with the company and provision as per books of accounts
TOTAL				99,08,904	79,83,497	NA	No	74.48	NA	NA	19,25,407	NA	NA

